

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1595  
ANSWERED ON:09.12.2004  
COMPLAINTS AGAINST RELEASE OF TENDERS FOR STAFF  
Paswan Shri Ramchandra;Singh Shri Suraj

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) Whether the Government has received several complaints from Public Representatives regarding the release of tenders for the construction of 94 staff quarters for ONGC at Hazira (Assam);
- (b) if so, the details thereof;
- (c) whether this tender has been cancelled;
- (d) whether there is a move to place the orders for the work by brushing aside the matter after receiving the complaints;
- (e) whether the Government has issued orders to the ONGC management to inquire into the matter; and
- (f) if so, the present position of this work after the complaints?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (f) Some communications have been received from Public Representatives alleging irregularities in tendering of work for the construction of staff quarters at Jorhat, Assam. It has been alleged that there were violations of the norms of tendering and contract award procedures. According to ONGC, the tender for the construction of 98 `C` type quarters at Cinmara Complex, Jorhat, Assam was invited under the two (technical and price) bid system. Nine parties had purchased the tender documents and four offers received for the work. The technical bids were opened on 12.8.2004 and the price bids on 11.9.2004. ONGC was in the process of evaluating the price bids, but on receipt of the communications of Public Representatives, the Government have sought the views of ONGC in the matter.